

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 14TH MARCH, 2008 AT 9.30 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS

RESUMPTION of discussion on the following motion moved by Kumari Sharda Rathore, M.L.A. on the 10th March, 2008, namely :-

“That an address be presented to the Governor in the following terms :-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 7th March, 2008 at 2.00 P.M.’.”

III. MOTION UNDER RULE 22(2)

A MINISTER to move “that the discussion on Governor’s Address be postponed in favour of Presentation, Discussion and Voting on Supplementary Estimates (2nd Instalment) for the year 2007-2008.”.

IV. PRESENTATION OF SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) FOR THE YEAR 2007-2008 AND THE REPORT OF THE ESTIMATES COMMITTEE THEREON.

(i) THE FINANCE MINISTER to present the Supplementary Estimates (Second Instalment)-2007-2008.

(ii) THE CHAIRPERSON, ESTIMATES COMMITTEE to present the Report of the Committee on Estimates on the Supplementary Estimates (Second Instalment)-2007-2008.

V. SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT)-2007-2008.

1. Discussion on the estimates of expenditure charged on the revenue of the State.
2. Discussion and Voting on the Demands for Supplementary Grants.

Demand No. 1	A MINISTER	to move that a Supplementary sum not exceeding Rs. 31,14,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 1- Vidhan Sabha.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 1-3
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Demand No. 3	A MINISTER	to move that a Supplementary sum not exceeding Rs. 25,54,90,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 3- Home.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 10-24
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Demand No.4	A MINISTER	to move that a Supplementary sum not exceeding Rs. 60,40,37,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 4- Revenue.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 25-29
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Demand No. 5	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 6,46,99,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 5- Excise & Taxation.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 30-34
Demand No. 6	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 88,80,82,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 6- Finance.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 35-38
Demand No. 7	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 8,96,32,000/-</u> for revenue expenditure and <u>Rs. 3,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 7- Other Administrative Services.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 39-52
Demand No. 8	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 107,67,98,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 8- Buildings & Roads.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 53-63
Demand No. 9	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 64,63,21,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 9- Education.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 64-66
Demand No. 10	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 76,56,70,000/-</u> for revenue expenditure and <u>Rs. 7,64,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 10- Medical & Public Health.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 67-71
Demand No. 11	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 112,75,86,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 11- Urban Development.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 72-75
Demand No. 12	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 3,24,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 12- Labour & Employment.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 76-77
Demand No. 13	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 41,27,72,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 13- Social Welfare and Rehabilitation.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 78-85

Demand No. 14	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 3,80,27,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 14- Food & Suplies.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 86-88
Demand No. 15	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 410,15,11,000/-</u> for revenue expenditure and <u>Rs. 40,90,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 15- Irrigation.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 89-110
Demand No. 16	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 5,94,61,000/-</u> for revenue expenditure and <u>Rs. 65,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 16- Industries.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 111-120
Demand No. 20	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 2,73,15,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 20- Forests.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 121-124
Demand No. 21	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 184,36,95,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 21- Community Development.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 125-137
Demand No. 23	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 39,68,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 23- Transport.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 138-142
Demand No. 24	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 83,000/-</u> for revenue expenditure and <u>Rs. 6,20,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 24- Tourism.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 143-147
Demand No. 25	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 2,02,85,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2008 in respect of <u>Demand No. 25- Loans & Advances by State Government.</u>	Supplementary Estimates (Second Instalment) 2007-2008 Pages 148-149